



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|-----------------|---|---|---|
| ORDERS | | | | |
| 1 | WP(C)/5747/2018 | SADHANI LASKAR Versus THE STATE OF ASSAM AND 5 ORS. | MS. S B CHOUDHURY MS S CHAKRABORTY | SC, ELEM. EDU GA, ASSAM |
| 2 | WP(C)/7157/2019 | M/S. COASTAL PROJECTS LTD. Versus UNION OF INDIA AND 3 ORS. | MR A KALITA MR. R K BHATRA MR B CHOUDHURY MS R GANGAWAT MS M N KONYAK | ASSTT.S.G.I. |
| 3 | WP(C)/2172/2021 | GOPAL SARKAR Versus THE STATE OF ASSAM AND 3 ORS | MR. S KATAKI MS. R DUTTA | GA, ASSAM |
| 4 | WP(C)/2660/2021 | ABDUL MALEK Versus THE STATE OF ASSAM AND 8 ORS | MR. M A SHEIKH MR. N M SARKAR MS F INTAZ | SC, ELEM. EDU GA, ASSAM MD H R AHMED (r-7) |
| 5 | WP(C)/4868/2021 | SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS | MR P BHARDWAJ | SC, EDU |
| 6 | WP(C)/6050/2022 | MIZANUR AHMED AND ANR. Versus THE STATE OF ASSAM AND 6 ORS. | MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL | SC, ELEM. EDU MR. S H RAHMAN (R5) GA, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 02/12/2022

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
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| 5) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
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| 7) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
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| 9) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 10) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 11) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 12) | MR A K MAHESWARI | 29-11-2022 | To | 08-12-2022 |
| 13) | MR S SARMA | 28-11-2022 | To | 09-01-2023 |

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|-----|---------------------|------------|----|------------|
| 14) | MR. N BORUAH | 30-11-2022 | To | 12-12-2022 |
| 15) | MR H DAS | 01-12-2022 | To | 05-12-2022 |
| 16) | MS. S D GUPTA | 02-12-2022 | To | 20-12-2022 |
| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |
| 20) | MR D MONDAL | 07-12-2022 | To | 15-12-2022 |
| 21) | MR. M K MAJUMDAR | 02-12-2022 | To | 22-12-2022 |
| 22) | MR. B HALDAR | 02-12-2022 | To | 16-12-2022 |
| 23) | MS. P CHAKRABORTY | 02-12-2022 | To | 10-12-2022 |



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|-----------------|--|--|---|
| ORDERS | | | | |
| 1 | WP(C)/1712/2018 | PRANDEEP SAIKIA Versus THE STATE OF ASSAM AND 6 ORS. | MR. A GANGULY MR. A DUTTA | GA, ASSAM |
| 2 | WP(C)/3280/2019 | ANKUR DUTTA Versus THE STATE OF ASSAM AND 4 ORS. | MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL | GA, ASSAM |
| 3 | WP(C)/5722/2019 | PREM CHANDRA SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | DR. B N GOGOI MR N BARUAH MR. B HAZARIKA | SC, SEC. EDU. GA, ASSAM MR. M GOSWAMI MR. K KONWAR MR A DEY |
| 4 | WP(C)/6819/2019 | RAM CHANDRA CHAUBEY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR. D J DAS | SC. REVENUE SC, TINSUKIA MUNICIPAL BOARD |
| 5 | WP(C)/4611/2020 | YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN Versus UNION BANK OF INDIA AND 4 ORS. | MR R CHAKRAVORTY MR. M CHALIHA | |

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|---|--|
| ORDERS | | | | |
| 1 | WP(C)/5339/2018 | HEMANTA DEKA Versus THE STATE OF ASSAM 4 ORS. | MR. M SARANIA MR. B DEORI MS. I KEITZAR | GA, ASSAM |
| 2 | WP(C)/440/2019 CAVT. NO.1360/2018 | SUCHITRA HIRA AND 8 ORS. Versus THE UNION OF INDIA AND 5 ORS. | MR. M K CHOUDHURY MR. N BARUAH | MR R K DUTTA (R2, R3) MR. R DUBEY (R6) MR. N BORUAH (R2, R3) MS. M DAS MRS. M DAS MS. A B KAYASTHA (R6) MR. A N I HUSSAIN (R6) ASSTT.S.G.I. FOR CAVEATOR |
| 3 | I.A.(Civil)/3917/2019 in RSA/276/2016 | ON THE DEATH OF MD MOSTUB ALI BARBHUIYA HIS LEGAL HEIR HABATUN NESSA BARBHUIYA (WIFE) and 16 ORS Versus MD FAIZUL HAQUE BARBHUIYA and ORS | MR M J QUADIR MR. K MIRA | MR. T U LASKAR MR. N DHAR |
| | WITH RSA/276/2016 | ON THE DEATH OF MD MOSTUB ALI BARBHUIYA HIS LEGAL HEIR HABATUN NESSA BARGHUIYAN and 16 ORS Versus MD FAIZUL HAQUE BARBHUIYA and 10 ORS | MR.S Y AHMED | MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA |
| 4 | WP(C)/7392/2019 | MATHURAPUR THANA COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS. | MR. P J SAIKIA MS M NIROLA | GA, ASSAM |
| 5 | I.A.(Civil)/1090/2020 in MACApp./4265/2020 | SMTI USHA CHOUDHURY Versus SRI MINTU KAKATI AND 2 ORS | K U AHMED MS P SARMA | MR SISHIR DUTTA MR. S DUTTA MS A HUSSAIN(R3) MR S DUTTA |
| | WITH MACApp./4265/2020 (Filing Number) | SMTI USHA CHOUDHURY Versus SRI MINTU KAKATI AND 2 ORS | | |

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